

IN THE HONOURABLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

SUPPLEMENTARY AFFIDAVIT

IN

EXECUTION APPLICATION NO: 24 of 2023

*(U/S. 18 r/w S. 25,26 & 28 of NGT Act 2010)*

On Behalf of the Applicant

IN

ORIGINAL APPLICATION NO: 44 OF 2022

IN THE MATTER OF:

Saket Girls PG College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

**IN THE HONOURABLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI**

**INDEX**

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**ORIGINAL APPLICATION NO: 44 OF 2022**

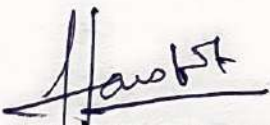
S.No.	Particulars	Page No.
<b>COMPILATION-I</b>		
1.	SUPPLEMENTARY AFFIDAVIT	1-13
2.	AFFIDAVIT WITH VERIFICATION	13-14
<b>COMPILATION-II</b>		
1.	<b>ANNEXURE No. A 1</b> Photographs of Drain Flooded Campus, Trench dug in front of College Gate and Damaged Infra	15-31
2.	<b>ANNEXURE No. A 2</b> A copy of the Resolution passed by the Managing Committee forming a Loss Assessment Committee	32-34
3.	<b>ANNEXURE NO. A 3</b> A Loss assessment report of College Infrastructure Resources (Excluding Structural Damages) prepared by Loss Assessment committee	35-38

4.	<b>ANNEXURE No. A 4</b> A copy of the Resolution passed by the Managing Committee forming a Loss Assessment Committee	39-41
5.	<b>ANNEXURE No. A 5</b> Report submitted by Loss Assessment committee	42-43
6.	<b>ANNEXURE No. A 6</b> Letter dated 02.10.2024	44-47
7.	<b>ANNEXURE No. A 7</b> Copy of Letter dated 14.10.202	48-53
8.	<b>ANNEXURE No. A 8</b> Quotation dated 14.10.2024	54-64

**Date: 15.10.2024**

**Applicant**

**Through**



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ORIGINAL APPLICATION NO: 44 OF 2022

**IN THE MATTER OF:**

**Saket Girls PG College**

Through Its Authorized Representative

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.....APPLICANT

VERSUS

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Email Id: COMMALL@NIC.IN

..... RESPONDENTS

The humble affidavit of the applicant abovenamed

**MOST RESPECTFULLY SHOWETH:**

1. That the present affidavit is filed to bring on record the current status of the situation prevailing at the Applicant College premises. This affidavit aims to apprise this Hon'ble Tribunal of the severe and ongoing damages suffered by the Applicant College and its female students due to the continued non-compliance of the Respondents with the orders of this Hon'ble Tribunal, particularly the order dated 28.08.2024, and to seek compensation for the significant losses incurred, alongside interim relief until a thorough assessment of the damages is conducted.
2. That the deponent is the Applicant in the above-captioned application and is fully conversant with the facts and circumstances of the case. The deponent is competent and authorized to swear this affidavit on behalf of the Applicant College.
3. That this affidavit supplements the previous pleadings and submissions made before this Hon'ble Tribunal concerning the subject matter. The necessity for this supplementary affidavit arises from recent events that have significantly impacted the Applicant College and the surrounding community, necessitating urgent attention and remedial action.
4. That the damage caused to the Applicant institution is continuing in nature, having started in 2019, with the situation deteriorating each year due to the persistent non-compliance by the Respondents. This continuing negligence has caused severe financial, infrastructural, and academic losses, severely affecting both the institution and its students.



5. That the Applicant College has been submerged in drain water for an extended period, causing irreparable damage to the infrastructure. Despite multiple orders from this Hon'ble Tribunal, including the judgment dated 01.07.2022 and subsequent orders dated 07.08.2023 and 28.08.2024, Respondent No. 2 (Nagar Palika Parishad, Pratapgarh) has not implemented effective drainage measures, causing prolonged waterlogging.
6. That despite clear directives issued by this Hon'ble Tribunal in its previous orders, the Respondents have persistently failed to comply with the mandated measures aimed at alleviating the environmental and infrastructural issues faced by the Applicant College. Respondent No. 2 (Nagar Palika Parishad, Pratapgarh) has yet not paid the interim compensation of ₹5,00,000 awarded to the Applicant by the order dated 28.08.2024. The failure to comply with the Tribunal's orders has further aggravated the suffering of the Applicant College.
7. That the lack of compliance by Respondent No. 2 requires immediate action, and in such circumstances, it is humbly prayed that Respondent No. 1 (State of Uttar Pradesh) being the supervisory authority, may be made the guarantor for enforcing and realizing compensation from Respondent No. 2 as directed by this Hon'ble Tribunal, and appropriate statutory measures may be taken for enforcement.
8. That the failure of the Respondents to comply with orders is not merely a procedural lapse but a continuation of a pattern of neglect and inaction that has characterized their conduct throughout these proceedings. This non-compliance undermines the authority of this Hon'ble Tribunal and has had tangible, adverse consequences. The continued inaction has allowed the environmental and infrastructural challenges faced by the Applicant College to worsen, unchecked by any corrective measures that should have been initiated following the Tribunal's order. This disregard for the Tribunal's directive not only reflects a lack of commitment to resolving the issues but also jeopardizes the safety, health, and well-being of all those impacted by the Respondents' ongoing non-compliance.



9. That the sustained inaction by the Respondents have resulted in extensive infrastructural damage, significant educational disruption, and severe health and environmental hazards. The Applicant College has incurred substantial financial losses due to property damage, interruption of academic activities, and necessary emergency measures undertaken independently to mitigate immediate risks.
10. That the current state of affairs is untenable and demands immediate and decisive intervention to prevent further harm and to restore safe and functional conditions at the Applicant College and the surrounding community.
11. That the Applicant College has made repeated efforts to draw the attention of the Respondents to the crisis, but to no avail. The Applicant submitted letters dated 07.09.2024 and 18.09.2024, requesting the Respondents to comply with the order dated 28.08.2024. The Applicant further apprised the Respondents of the stalled drainage construction and the rising drain water levels, which had reached over 8 feet inside the campus. Despite these earnest appeals, no action was taken, forcing the Applicant to approach this Tribunal once again.
12. That on 27.09.2024, the situation became critical when the drain water rose to over 10 feet, submerging the entire College, destroying the infrastructure, and breaking two walls. In this state of emergency, the Applicant immediately wrote to the Respondents, pleading for urgent intervention. However, the lack of response from the Respondents aggravated the situation further, leaving the College in complete ruin.
13. That despite the emergency conditions, the Respondents did not act in a timely manner, and only after much delay did SDM, Sadar and Executive Officer (NPP) initiate a minimal response on 29.09.2024 and 30.09.2024, attempting to drain the water. However, the actions were too little and too late, as irreversible damage had already been done by then. The female students and staff of the College were unable to access the premises, and the campus remains submerged, causing severe disruption to the academic calendar and daily operations.



14. That the applicant college suffered devastation due to the Respondents' non-compliance with the order dated 28.08.2024 passed by this Hon'ble Tribunal. Had the Respondents complied, the flooding and severe damage to the College's properties—classrooms, labs, offices, and critical resources—could have been avoided. Even after 20 days have passed, large parts of the College remain submerged.

Photographs annexed herewith, marked as Annexure No. A1 clearly show the extent of damage and the incompetency of the Respondents, including the trench dug in front of the College that serves no purpose and blocks access. The continued non-compliance has led to the destruction of resources, severely impacting the female students' education and the College's functionality.

15. That in response to the severe damage caused to the infrastructure, resources, and other miscellaneous aspects of the Applicant College due to the flooding and prolonged waterlogging, the Managing Committee of the Applicant College, in its emergency meeting dated 03.10.2024, resolved to form a Loss Assessment Committee. This committee was constituted to assess the losses and draft a detailed report. The following members were appointed to the Loss Assessment Committee:

1. Dr. Nilima Srivastava, Principal, Saket Girls PG College, Dahilamau, Pratapgarh
2. Dr. S. P Tripathi, Former Dean, Education, Dr. Ram Manohar Lohiya Awadh University, Faizabad
3. Dr. Shiv Mohan Pandey, Retired Principal, Indira Gandhi PG College, Gauriganj, Amethi
4. Mr. K. P. Chaturvedi, Advocate, Income Tax, Former President, UP Tax Bar Association
5. Mr. Anuj Khandelwal, Chartered Accountant
6. Mr. Sunil Kumar, Retired Engineer, Development Authority, Moradabad
7. Mr. Ram Shiromani Singh, Retired Sports Lecturer, Inter College, Delhupur, Pratapgarh, Former Secretary, District Sports Committee, Pratapgarh, Former National Coach, Volleyball



8. Mr. Himayatullah, Social Worker/Parent
9. Mr. Vishambhar Nath Tripathi, Retired Lecturer, Agriculture Science, Inter College, Delhupur, Pratapgarh
10. Dr. A. K. Sharma, HoD, B.Ed Department

A copy of the Resolution passed by the Managing Committee forming this Loss Assessment Committee is annexed herewith and marked as **Annexure No. A2**

16. That the report dated 08.10.2024 submitted by the Loss assessment committee suggested that the entire College infrastructure has been severely damaged due to prolonged submersion in drain water. According to the report the estimated cost for restoring the infrastructure (excluding structural damages), including classrooms, laboratories, administrative offices, transport facilities, Gymnasium, Electrical and electronic equipments, Libraries and furniture, stands at ₹49,34,641/-.
17. That the once thriving flora of the campus, which provided environmental benefits and aesthetic value, has been completely destroyed due to the prolonged waterlogging. The college had over 113 documented different species of plants and trees including but not limited to medicinal plants, which all stands destroyed at this point. The estimated cost to restore the greenery of the campus is over ₹2,00,000/-.
18. That the College's rainwater harvesting system, which played a critical role in water conservation and rain water management, has also been rendered inoperative and will cost ₹5,00,000 to restore.
19. That additionally, two submersible pumps and boring systems, essential for providing water to the College, have been irreparably damaged, resulting in a further loss of ₹1,00,000.
20. That even the septic tanks installed at college are irreparably damaged causing the toilets to choke and unusable for the students. A Loss assessment report of College Infrastructure Resources (Excluding Structural Damages) prepared by Loss Assessment committee is annexed herewith and marked as **Annexure No. A3**
21. That several crucial documents and records, including 10 years of admission records, student forms, scholar registers, affiliation records, and land records, have been completely destroyed. The



cost of restoring these records and the mental agony caused by their loss is estimated at ₹2,00,000.

22. That the ongoing crisis has had a disastrous impact on the students, particularly the girl students, many of whom come from economically weaker sections and rely on the Applicant College for affordable education. The prolonged disruption of academic activities has forced many students to withdraw from the College
23. That in view of the significant academic losses and the drastic decline in admissions and student dropouts due to the severe flooding and waterlogging at the Applicant College, the Managing Committee of the Applicant College, in its emergency meeting dated 03.10.2024, resolved to form a Loss Assessment Committee. This committee was constituted to assess the academic losses as well as the losses resulting from declined admissions and dropouts, and to prepare a comprehensive report. The Loss Assessment Committee comprises the following members:

1. Dr. Nilima Srivastava, Principal, Saket Girls PG College, Dahilamau, Pratapgarh
2. Dr. S. P. Tripathi, Former Dean, Education, Dr. Ram Manohar Lohiya Awadh University, Faizabad
3. Dr. Shiv Mohan Pandey, Retired Principal, Indira Gandhi PG College, Gauriganj, Amethi
4. Mr. Anuj Khandelwal, Chartered Accountant
5. Mr. Himayatullah, Social Worker/Parent
6. Dr. A. K. Sharma, HoD, B.Ed Department

A copy of the Resolution passed by the Managing Committee forming this Loss Assessment Committee is annexed herewith and marked as **Annexure No. A4**

24. That the report dated 10.08.2024 as submitted by the committee shows that unsanitary and unsafe conditions caused by the ongoing waterlogging have led to a severe decline in admissions. The College, has witnessed drastic decline in new admissions and huge number of drop outs due to the hazardous environment. This decline has caused a financial loss of over ₹ 26558000'- (since academic year 2023-24). Many students, particularly female students from economically weaker and underserved section of society, have been forced to drop out, and the educational future of

these students has been jeopardized. The Applicant humbly seeks compensation for the loss of educational opportunities and psychological harm caused to these students and to the institution. Report submitted by Loss Assessment committee is annexed herewith and marked as **Annexure No. A5**

25. That on 02.10.2024, for the first time in the College's history, the institution was unable to celebrate Gandhi Jayanti or hoist the national flag due to the severe waterlogging. The students and teachers, particularly the female members of the staff, were deprived of their right to participate in this important national celebration. This was a matter of immense humiliation and emotional distress for the College community. The Applicant addressed a letter to the Respondents on the same day, notifying them of the College's inability to function under these circumstances, yet no response or relief was provided. A copy of Letter dated 02.10.2024 is annexed herewith and marked as **Annexure No. A6**
26. That again on 14.10.2024, the Applicant submitted another letter to the Respondents, pleading for immediate relief to allow the College to resume normal academic activities. Further, applicant informed the respondents of scheduled events like Birth anniversary celebration of Sir Syed Ahmed Khan on 17.10.2024 which will witness various distinguished guests and Inter University Fencing Competition on 18.10.2024. However, this plea was met with complete silence, further demonstrating the Respondents' blatant disregard for the educational rights of the female students and their duty toward the Applicant institution. A copy of Letter dated 14.10.2024 is annexed herewith and marked as **Annexure No. A7**
27. That due to the Respondents' persistent inaction, the female students of Saket Girls' PG College have suffered the most. Their education has been severely disrupted, and their future is at risk. Many students, due to the unsanitary and unsafe conditions of the campus, have been forced to drop out, while others are unable to focus on their studies due to the uncertainty surrounding the reopening of the College. It is pertinent to mention here that University has scheduled Examinations in November, 2024. The



ongoing crisis has jeopardized their academic careers, and the psychological impact on these young women is significant. The Applicant prays for compensation for the loss of educational opportunities and the psychological harm inflicted on the girl students.

28. That the damage to the infrastructure is so extensive that the Applicant institution had to approach MNNIT Allahabad, Prayagraj, a reputable institution of technical expertise, for a comprehensive loss assessment as the extent of the damage had gone beyond the capability of a chartered architect to assess. The Applicant submitted a formal request for the assessment via letter dated 21.09.2024. MNNIT Allahabad formed a committee, which after conducting an initial survey, quoted a fee of ₹11,80,000/- (inclusive of GST) through a letter dated 14.10.2024 for conducting a detailed survey and complete loss assessment. The Applicant, being financially distressed due to the losses caused by the Respondents, is not in a position to pay this amount. The quotation dated 14.10.2024 is annexed herewith and marked as **Annexure No. A8**
29. That the Applicant College, due to the severe financial strain caused by the Respondents' inaction, is unable to bear the cost of the loss assessment. It is respectfully prayed that this Hon'ble Tribunal direct Respondent No. 2 to bear the charges for the loss assessment to be conducted by MNNIT Allahabad as it is the Respondents' gross negligence that has led to the current situation, and that Respondent No. 1 be made the guarantor for this payment. This is essential given Respondent No. 2's history of non-compliance, as it has not yet paid the interim compensation awarded by this Hon'ble Tribunal.
30. That despite the efforts of the College administration, the female students of the Applicant College continue to suffer due to the unsanitary and dangerous conditions. Their education has been severely disrupted, and many have been forced to withdraw. The psychological harm caused to these students is significant, and their academic future is at risk. The Applicant prays for compensation for the loss of educational opportunities and the psychological impact on the students, whose futures are now in jeopardy.



31. The ongoing situation has caused extreme mental agony and harassment to the students, faculty, and administration of the College. The destruction of the College infrastructure, academic disruption, and the continued non-compliance by the Respondents have caused irreparable harm to the reputation of the College, once recognized for its excellence in girls' education. The Applicant College in NAAC Accredited has been awarded Swachh Bharat Mission Awards and recognized as the best institution for girls' education in the district. This inaction has tarnished its legacy.
32. That the mental agony, harassment, and humiliation endured by the students, faculty, and administration due to the non-compliance of the Respondents is immeasurable. The Applicant prays for compensation of ₹10,00,000 for the mental distress caused to the students and staff.
33. That the Applicant seeks total compensation of ₹3,30,92,641 for all loss limited to infrastructural damage, destruction of records, loss of admissions, environmental damage, and the mental agony caused to the students and staff in addition to the actual loss incurred due to structural damages, which are yet to be fully assessed by MNNIT Allahabad or another technical expert institution.
34. That this Hon'ble Tribunal may also take appropriate statutory measures to ensure that Respondent No. 1 enforces the payment of the compensation and ensures compliance with the Tribunal's orders. The Applicant humbly requests that this Hon'ble Tribunal take necessary steps to enforce the orders in light of the continued non-compliance by Respondent No. 2.
35. In light of the above facts and circumstances, the Applicant humbly requests this Hon'ble Tribunal to take the necessary steps to ensure that justice is delivered, and the rights of the female students and the Applicant College are safeguarded.
36. That in consideration of the Respondents' historical record of non-compliance, it is respectfully advanced that this case may not be disposed of until the achievement of a conclusive resolution of the matter. This prayer is premised on the necessity to ensure full compliance by the Respondents with the Hon'ble Tribunal's



mandates and to secure the execution of substantive measures to ameliorate the environmental harm occasioned.

37. That the Applicant, therefore, humbly prays for the issuance of immediate and stringent directions to the Respondents for strict compliance with the orders dated 28.08.2024, 07.08.2023, 01.07.2022, 15.02.2022, in accordance with the provisions of Section 25 of the National Green Tribunal Act, 2010 thereby safeguarding the rights and interests of the applicant and promoting environmental conservation.
38. That the Applicant further prays for the following specific interim reliefs:
- a. That the Respondents, particularly Respondent No. 2 (Nagar Palika Parishad, Pratapgarh), be directed to take immediate and effective steps for the complete removal of polluted drain water from the Applicant College premises through sustainable drainage solutions, ensuring no further waterlogging occurs.
  - b. That the Respondents be directed to ensure comprehensive clearing and maintenance of all relevant culverts and drainage pathways, thereby restoring the natural water flow and preventing future waterlogging in and around the Applicant College.
  - c. That the Respondents be directed to ensure the deployment of dedicated sanitation and maintenance teams, under appropriate supervision, to conduct regular cleaning, disinfection, and monitoring of the College premises and the surrounding areas, ensuring a safe and sanitary environment for the students and staff.
  - d. That the Respondents be directed to implement preventive measures, including the application of insecticides, repellents, and pest control treatments, to mitigate the health risks associated with stagnant water and potential pest infestations.
  - e. That the Respondents be directed to provide all essential infrastructure, including but not limited to generators, inverters, computers, printers and water supply systems, to facilitate the smooth resumption of basic academic



- activities at the Applicant College for temporary period until permanent restoration is achieved.
- f. That the Respondents be directed to undertake immediate cleaning and restoration of the septic tanks and rainwater harvesting systems, ensuring that these essential facilities are fully operational for the day-to-day functioning of the Applicant College.
  - g. That the Respondents be directed to pay compensation as documented in the loss assessment report to the Applicant College for all documented losses and damages, including damages to infrastructure, equipment, records, and administrative costs.
  - h. That interim compensation be awarded to the Applicant for the financial losses incurred due to the significant decline in student admissions and the continued submersion of vital resources, including classrooms, records, furniture, and infrastructure.
  - i. That Respondent No. 2 be directed to bear the full costs of the loss assessment to be conducted by MNNIT Allahabad or any other reputable technical institution, and that Respondent No. 1 (State of Uttar Pradesh) be made the guarantor for the payment of such costs, given Respondent No. 2's persistent non-compliance with this Hon'ble Tribunal's orders.
  - j. That the Respondents be directed to compensate the students for the educational disruption and losses caused by the continued non-compliance, particularly considering the severe impact on the female students of the Applicant College.
  - k. That the Respondents be directed to ensure that the Applicant College is made accessible by constructing a temporary culvert over the trench dug in front of the College gate, allowing college busses, students and staff to safely access the College.
  - l. That this Hon'ble Tribunal may issue such further directions as are necessary to ensure the full compliance of the Respondents with its orders, and to enforce the timely




and effective execution of the remedial actions required in the interest of justice.

39. That the Applicant remains committed to cooperating with all directives of this Hon'ble Tribunal and seeks its esteemed guidance and intervention to ensure swift and just resolution of the matters outlined herein.
40. That in light of the aforementioned facts and circumstances, Applicant respectfully requests this Hon'ble Tribunal to take this affidavit on record and incorporate it as part of the ongoing Execution Application for comprehensive consideration and appropriate

  
DEPONENT

APPLICANT  
Through

Date: 15.10.2024

  
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### VERIFICATION

I Arvind Srivastava, S/o Late Radhey Mohan Lal, aged about 67 years R/o 87 C Gaighat Road, Dahilamau, Pratapgarh, Uttar Pradesh, do hereby verify that of paras 1 to are true to my personal knowledge and paras to are believed to be true on legal advice and that I have not suppressed any material fact.

DATE: 15.10.2024

PLACE: PRATAPGARH, UTTAR PRADESH

  
APPLICANT



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State of Uttar Pradesh &amp; Ors

..... RESPONDENTS

AFFIDAVIT

I, Arvind Srivastava, S/o Late Radhey Mohan Lal, aged about 67 years R/o 87 C Gaighat Road, Dahilamau, Pratapgarh, Uttar Pradesh, do hereby solemnly affirm and declare as under:

1. That I am an authorized applicant in the present matter and am well conversant with the facts and circumstances of the present case and competent to depose with respect hereto.
2. That I state that the statement of facts contained in the accompanying Affidavit has been drafted by my counsel on my instructions, and the same is true to my knowledge as gained from different sources. That nothing contained therein is false, and nothing material has been concealed therefrom.

  
Deponent

Verification

Verified on this 15<sup>th</sup> day of October, 2024 that the contents of the above Affidavit are accurate to my knowledge as gained from the records. That nothing contained therein is false, and nothing material has been concealed therefrom.

  
Deponent



15/10/2024

IN THE HONOURABLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ANNEXURE NO. A1

IN

SUPPLEMENTARY AFFIDAVIT

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Saket Girls Pg College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

Photographs of Drain Flooded Campus, Trench dug in front of  
College Gate and Damaged Infrastructured



दिनांक : 28.09.2024



दिनांक : 28.09.2024



Latitude: 25.926641  
 Longitude: 81.978994  
 Elevation: 117.01±6 m  
 Accuracy: 23.2 m  
 Time: 09-28-2024 10:26  
 Note: garden

Powered by MetaCam



Latitude: 25.926642  
 Longitude: 81.978964  
 Elevation: 117.01±3 m  
 Accuracy: 10.6 m  
 Time: 09-28-2024 10:27

Powered by MetaCam



Latitude: 25.926552  
 Longitude: 81.978941  
 Elevation: 116.71±3 m  
 Accuracy: 11.9 m  
 Time: 09-28-2024 10:29  
 Note: garden

Powered by MetaCam

दिनांक : 30.09.2024



*Handwritten signature*

दिनांक : 01.10.2024



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दिनांक : 02.10.2024



दिनांक : 03.10.2024



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दिनांक : 04.10.2024



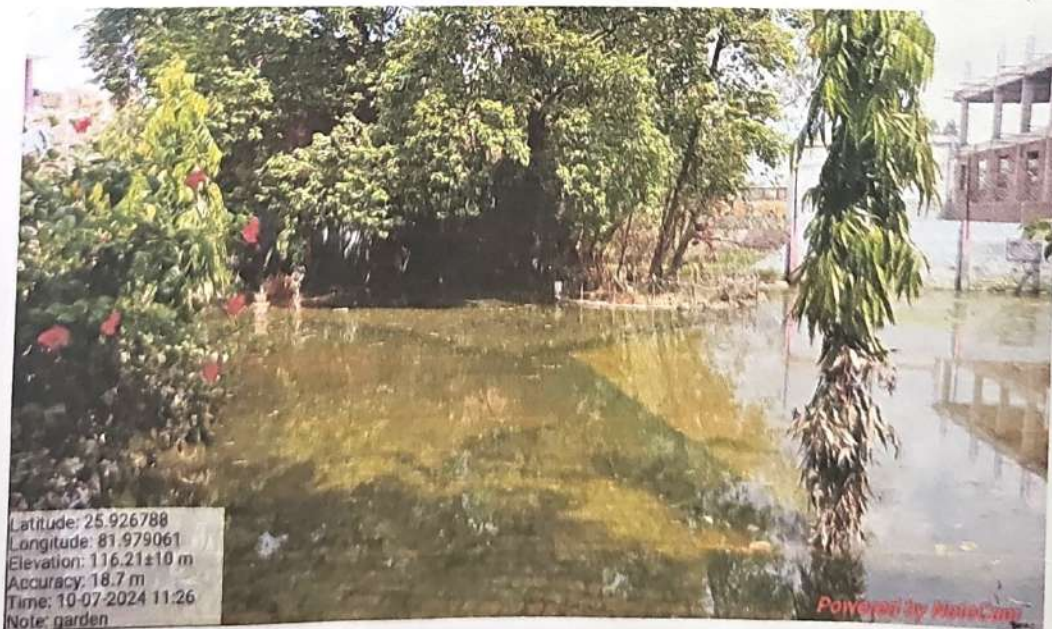
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दिनांक : 06.10.2024





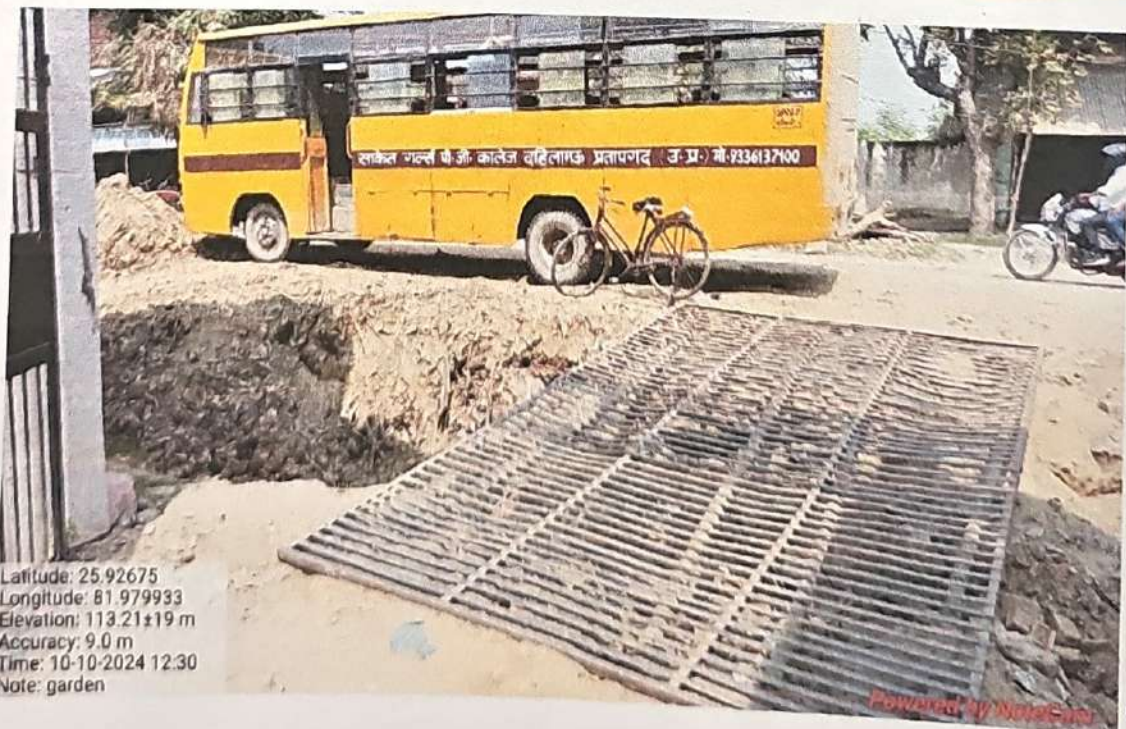
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दिनांक : 09.10.2024



दिनांक : 10.10.2024



दिनांक : 11.10.2024



दिनांक : 14.10.2024



दिनांक : 15.10.2024



IN THE HONOURABLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI

ANNEXURE NO. A2

IN

SUPPLEMENTARY AFFIDAVIT

IN

EXECUTION APPLICATION NO: 24 of 2023

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

IN

ORIGINAL APPLICATION NO: 44 OF 2022

IN THE MATTER OF:

Saket Girls Pg College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

A copy of the Resolution passed by the Managing Committee  
forming a Loss Assessment Committee



सत्य-प्रति

प्रबंध समिति की आपातकालीन बैठक दिनांक 03/10/2024 को महाविद्यालय परिसर में श्रीमती पूर्णिमा श्रीवास्तव की अध्यक्षता में आयोजित की गई जिसमें दिनांक 27/09/2024 को नगर पालिका के अर्द्धनिर्मित नाले के कारण हुए प्रदूषित जल भराव से हुई तबाही के आकलन पर विचार किया गया।

प्रस्ताव संख्या - 01 .....

प्रस्ताव संख्या - 02 महाविद्यालय के भवन आदि में हुई क्षति के आकलन के लिए किसी तकनीकी सहायताके लिये जाने का प्रस्ताव डॉ. श्रीमती नीलिमा श्रीवास्तव, प्राचार्या द्वारा रखा गया। जिसे सर्वसम्मति से स्वीकार करते हुए मोतीलाल नेहरू इंजीनियरिंग कॉलेज, प्रयागराज को भवनों की हुई क्षति के आकलन के लिये अधिकृत किये जाने की सहमति सर्वसम्मति से प्रदान की गई।

प्रस्ताव संख्या - 03 महाविद्यालय की प्राचार्या डॉ. श्रीमती नीलिमा श्रीवास्तव ने प्रबंध समिति के सभी सदस्यों को महाविद्यालय परिसर में हुई तबाही और क्षति से अवगत कराया तथा प्रस्तावित किया कि इस तबाही के कारण हुई क्षति के आकलन के लिए एक समिति गठित की जाये। प्रस्ताव सर्वसम्मति से स्वीकार किया गया और निम्नांकित सदस्यों की एक कमेटी गठित की गई।

कमेटी के सदस्यों का नाम -

1. डॉ० एस०पी० त्रिपाठी, सेवानिवृत्ति, डी०न० एजुकेशन, डॉ० राम मनोहर लोहिया अवध विश्वविद्यालय, फैजाबाद।
2. डॉ० शिव मोहन पाण्डेय, सेवानिवृत्ति प्राचार्य, इंदिरा गाँधी पी०जी० कॉलेज, गौरीगंज, अमेठी।
3. श्री के०पी० चतुर्वेदी, पूर्व अध्यक्ष, यू०पी० टैक्सबार एसोसिएशन, उ०प्र०।
4. श्री अनुज खण्डेलवान, चार्टर्ड एकाउन्टेन्ट, प्रतापगढ़।
5. श्री सुनील कुमार, सेवानिवृत्ति, अभियन्ता, विकास प्राधिकरण, मुरादाबाद।
6. श्री राम शिरोमणि सिंह, सेवानिवृत्ति, क्रीडा प्रशिक्षक, इण्टर कॉलेज, देल्हूपुर, प्रतापगढ़।
7. श्री हिमायत उल्ला, समाजसेवी/अभिभावक।
8. श्री विश्वम्भर नाथ त्रिपाठी, सेवानिवृत्ति, कृषि प्रवक्ता, इण्टर कॉलेज, देल्हूपुर, प्रतापगढ़।
9. डॉ० अवधेश कुमार शर्मा, विभागाध्यक्ष, बी०एड० विभाग, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।
10. डॉ० (श्रीमती)नीलिमा श्रीवास्तव, प्राचार्या, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।

प्रस्ताव संख्या - 04 डॉ. श्रीमती नीलिमा श्रीवास्तव, प्राचार्या ने अवगत कराया कि लगातार जल भराव के कारण अच्छे परीक्षा परिणाम के बावजूद छात्र संख्या में कमी आ रही है जिसके आकलन के लिए एक समिति



गठित किया जाना आवश्यक है, प्रस्ताव को स्वीकार करते हुए निम्नांकित सदस्यों की एक कमेटी छात्र संख्या में हुई क्षति ऑकलन के लिए गठित की गई है।

कमेटी के सदस्यों का नाम -

1. डॉ० एस०पी० त्रिपाठी, सेवानिवृत्ति, डी०न० एजुकेशन, डॉ० राम मनोहर लोहिया अवध विश्वविद्यालय,
2. डॉ० शिव मोहन पाण्डेय, सेवानिवृत्ति प्राचार्य, इंदिरा गाँधी पी०जी० कॉलेज, गौरीगंज, अमेठी।
3. श्री के०पी० चतुर्वेदी, पूर्व अध्यक्ष, यू०पी० टैक्सबार एसोसिएशन, उ०प्र०।
4. श्री अनुज खण्डेलवान, चार्टर्ड एकाउन्टेन्ट, प्रतापगढ़।
5. डॉ० अवधेश कुमार शर्मा, विभागाध्यक्ष, बी०एड्० विभाग, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।
6. डॉ० (श्रीमती)नीलिमा श्रीवास्तव, प्राचार्या, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।

प्रबन्ध समिति के उपस्थित सदस्यों की सूची-

1. श्रीमती पूर्णिमा श्रीवास्तव, अध्यक्ष
2. श्री रामशंकर लाल, उपाध्यक्ष
3. श्री दिनेश कुमार मालवीय, सचिव
4. श्रीमती कुसुमलता, प्रबन्धक
5. श्री विश्वम्भर नाथ त्रिपाठी, उपप्रबन्धक
6. श्री जगदम्बा प्रसाद सिंह, सदस्य
7. श्रीमती गिरिजा त्रिपाठी, सदस्या
8. श्रीमती सौम्या, सदस्या
9. डॉ० नीलिमा श्रीवास्तव (प्राचार्या)
10. श्री हर्षित श्रीवास्तव, पदेन सदस्य पुर्नजागरण समिति ट्रस्ट द्वारा नामित
11. डॉ० ए०के० शर्मा (शिक्षक प्रतिनिधि) पदेन सदस्य (चक्रानुसार)
12. डॉ० अनीता पाण्डेय (शिक्षक प्रतिनिधि) पदेन सदस्य (चक्रानुसार)
13. श्री हेमन्त वर्मा (शिक्षणोत्तर कर्मचारी प्रतिनिधि) पदेन सदस्य (चक्रानुसार)

सत्य-प्रतिलिपि



डॉ०(श्रीमती)नीलिमा श्रीवास्तव  
प्राचार्या  
साकेत गर्ल्स पी०जी० कॉलेज  
प्रतापगढ़



IN THE HONOURABLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ANNEXURE NO. A3

IN

SUPPLEMENTARY AFFIDAVIT

IN

EXECUTION APPLICATION NO: 24 of 2023

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

IN

ORIGINAL APPLICATION NO: 44 OF 2022

IN THE MATTER OF:

Saket Girls Pg College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

A Loss assessment report of College Infrastructure Resources  
(Excluding Structural Damages) prepared by Loss Assessment  
committee



साकेत गर्ल्स पी0जी0 कॉलेज, दहिलामऊ, प्रतापगढ़ की प्रबन्ध समिति की आपातकालीन बैठक दिनांक 03/10/2024 के प्रस्ताव संख्या-03 के अनुपालन में दिनांक 27/09/2024 को महाविद्यालय में प्रदूषित जल भराव के कारण हुई तबाही से महाविद्यालय को हुई क्षति के आकलन हेतु गठित समिति के सदस्यों द्वारा प्रस्तुत आख्या दिनांक 08/10/2024।

हम सभी सदस्यों ने सामूहिक रूप से दिनांक 05/10/2024 को डॉ0(श्रीमती) नीलिमा श्रीवास्तव, प्राचार्या साकेत गर्ल्स पी0जी0 कॉलेज, दहिलामऊ, प्रतापगढ़ की अध्यक्षता में महाविद्यालय परिसर का निरीक्षण किया गया और निम्नांकित विवरणानुसार क्षति का आकलन किया गया।

क्रमांक	विवरण	संख्या	अनुमानित मूल्य
1.	रेन वॉटर हॉर्वेसटिंग	— 01	रु0 500000.00
2.	समर सेबल	— 02	रु0 100000.00
3.	सेपटी टैंक	—	रु0 100000.00
4.	ग्रीनरी	—	रु0 200000.00
5.	जनरेटर (15 के0वी0ए0)	— 01	रु0 765000.00
6.	जनरेटर (6.5 के0वी0ए0 )	— 01	रु0 225000.00
7.	इन्वर्टर (1 किलोवाट)	— 03	रु0 30,000.00
8.	इन्वर्टर (0.5 किलोवाट)	— 02	रु0 12,000.00
9.	इन्वर्टर बैटरी	— 08	रु0 125000.00
10.	कम्प्यूटर	— 06	रु0 320000.00
11.	कम्प्यूटर प्रिंटर	— 03	रु0 41500.00
12.	वाहन (टाटा विंगर नई)		
	क. इंजेक्टर	— 04	रु0 76,000.00
	ख. रिले पम्प	— 01	रु0 6500.00
	ग. फ्यूल टैंक साफ करायी अन्य लेबर चार्ज	—	रु0 8000.00
13.	टाटा मैजिक-रिपेयरिंग	—	रु0 15000.00
14.	अशोक लिलैण्ड-रिपेयरिंग	—	रु0 6000.00
15.	फोर्स क्रूजर-रिपेयरिंग	—	रु0 8000.00
16.	एक्स0यू0वी0-300		
	क. सेन्सर 1805AAA04451N	—	रु0 5187.00

रु0 5187.00

प्रतापगढ़

K. S. Singh

LP Singh 21/10/24

K. S. Singh

K. S. Singh

K. S. Singh

K. S. Singh



क्रमांक	विवरण	संख्या	अनुमानित मूल्य
	ड. प्रिंसपल रुम चेयर	— 10	रु0 10000.00
	च. प्रिंसपल रुम सोफा	— 02	रु0 50000.00
	छ. प्रिंसपल रुम आलमारी	— 02	रु0 20000.00
	ज. कार्यालय आलमारी	— 10	रु0 100000.00
	झ. कान्फेन्स रुम टेबल	— 01	रु0 30000.00
	ञ. कान्फेन्स रुम चेयर	— 36	रु0 36000.00
	ट. कान्फेन्स रुम साउंड सिस्टम	— 37 माईक	रु0 70000.00
	ठ. कान्फेन्स रुम सोफा सेट	— 01	रु0 20000.00
24.	<u>गेस्ट रुम</u>		
	क. डबल बेड गद्दे के साथ	— 01	रु0 20000.00
	ख. सेन्टर टेबल और सोफा	— 01	रु0 10000.00
	<b>कुल योग</b>		<b>रु0 5834641.00</b>

*SP Tripathi*

डॉ0 एस0पी0 त्रिपाठी  
सेवानिवृत्ति, डी0न0 एजुकेशन  
डॉ0 राम मनोहर लोहिया अवध  
विश्वविद्यालय, फैजाबाद

*शिवमोहन*

डॉ0 शिव मोहन पाण्डेय  
सेवानिवृत्ति प्राचार्य  
इंदिरा गाँधी पी0जी0 कॉलेज  
गौरीगंज, अमेठी

*श्री के0पी0 चर्तुवेदी*

श्री के0पी0 चर्तुवेदी  
पूर्व अध्यक्ष, यू0पी0 टैक्सबार  
एसोसिएशन, उ0प्र0

*Anil Kumar*

श्री अनुज खण्डेलवान  
चार्टर्ड एकाउन्टेन्ट  
प्रतापगढ़

*श्री सुनील कुमार*

श्री सुनील कुमार  
सेवानिवृत्ति, अभियन्ता  
विकास प्राधिकरण  
मुरादाबाद

*श्री राम शिरोमणि सिंह*

श्री राम शिरोमणि सिंह  
सेवानिवृत्ति, क्रीडा प्रशिक्षक  
इण्टर कॉलेज, देल्हूपुर,  
प्रतापगढ़

*श्री हिमायत उल्ला*

श्री हिमायत उल्ला  
समाजसेवी / अभिभावक

*श्री विश्वम्भर नाथ त्रिपाठी*

श्री विश्वम्भर नाथ त्रिपाठी  
सेवानिवृत्ति, कृषि प्रवक्ता  
इण्टर कॉलेज, देल्हूपुर,  
प्रतापगढ़

*डॉ0 अवधेश कुमार शर्मा*

डॉ0 अवधेश कुमार शर्मा  
विभागाध्यक्ष, बी0एड0 विभाग  
साकेत गर्ल्स पी0जी0 कॉलेज  
प्रतापगढ़

*डॉ0(श्रीमती)नीलिमा श्रीवास्तव*

डॉ0(श्रीमती)नीलिमा श्रीवास्तव  
प्राचार्या  
साकेत गर्ल्स पी0जी0 कॉलेज  
प्रतापगढ़

*श्री*



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Latitude: 25.927303  
 Longitude: 81.979408  
 Elevation: 116.21±4 m  
 Accuracy: 8.6 m  
 Time: 10-03-2024 12:52  
 Note: garden

Powered by NoteCam



Latitude: 25.926951  
 Longitude: 81.979133  
 Elevation: 117.11±42 m  
 Accuracy: 10.2 m  
 Time: 10-03-2024 12:36  
 Note: garden

Powered by NoteCam



Latitude: 25.92695  
 Longitude: 81.979168  
 Elevation: 116.21±5 m  
 Accuracy: 11.7 m  
 Time: 10-03-2024 12:34  
 Note: garden

Powered by NoteCam

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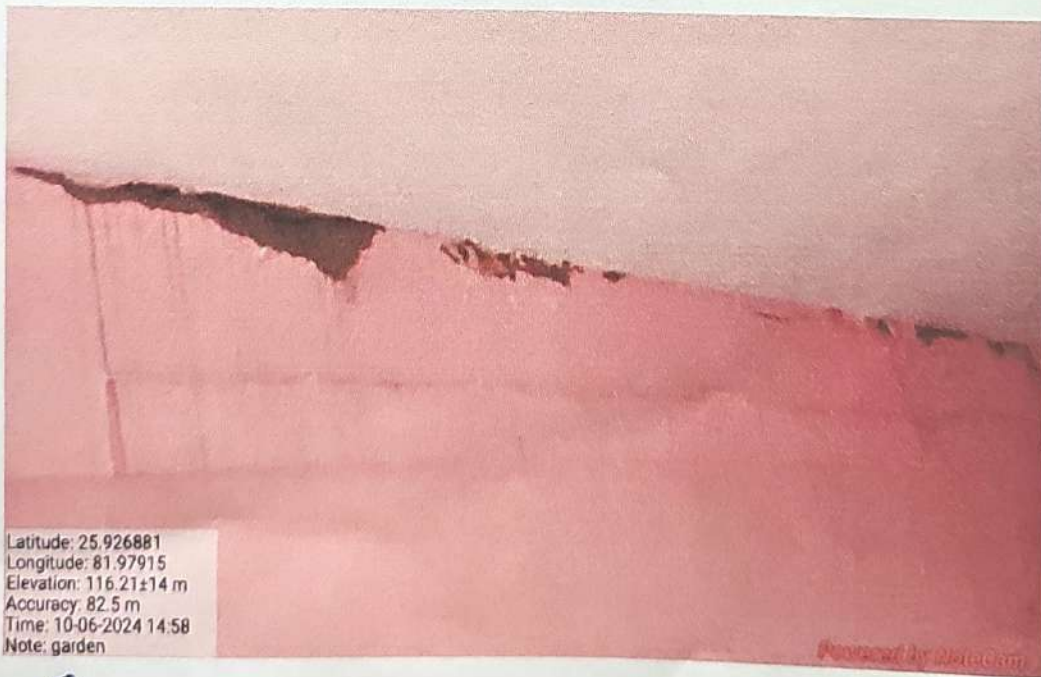
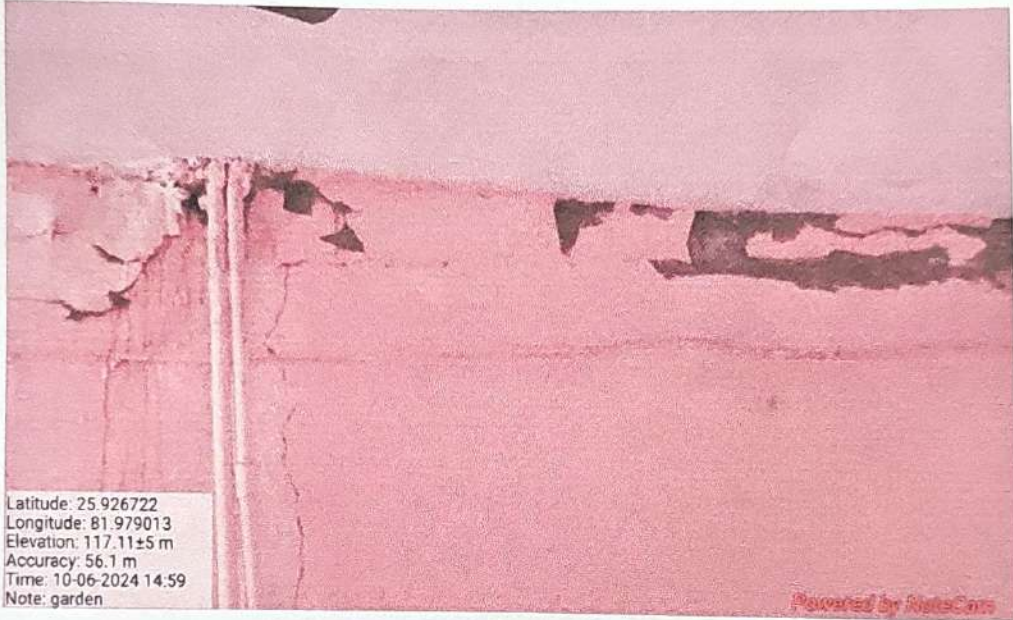
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हिमाचल







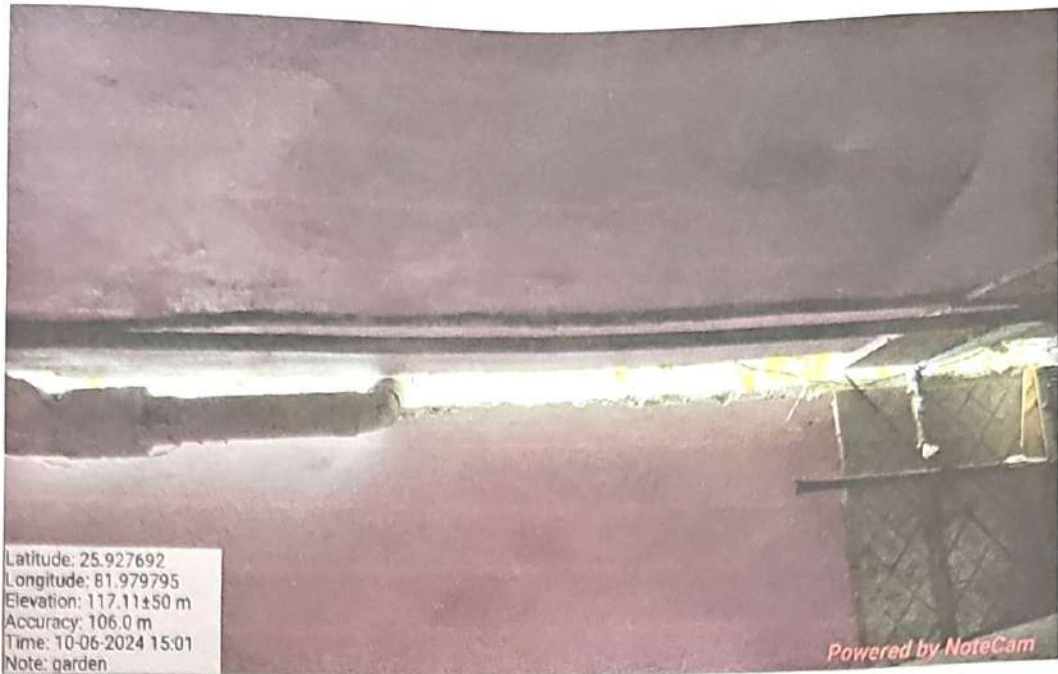
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हिमाचल



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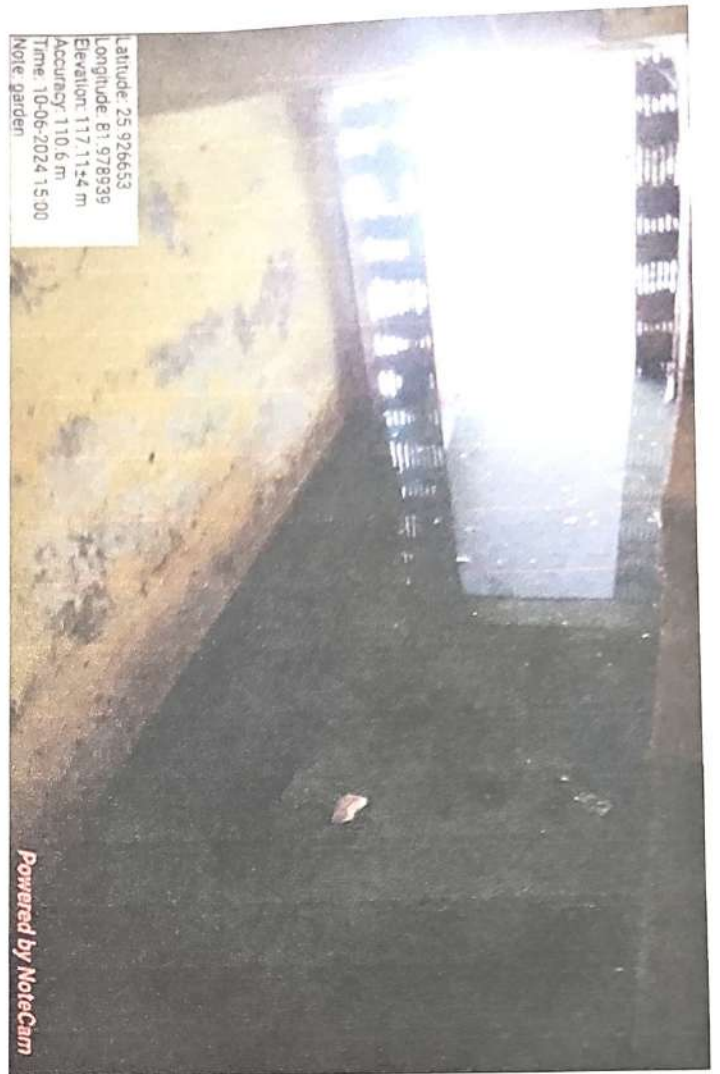
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IN THE HONOURABLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ANNEXURE NO. A4

IN

SUPPLEMENTARY AFFIDAVIT

IN

EXECUTION APPLICATION NO: 24 of 2023

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

IN

ORIGINAL APPLICATION NO: 44 OF 2022

IN THE MATTER OF:

Saket Girls Pg College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

A copy of the Resolution passed by the Managing Committee  
forming a Loss Assessment Committee



सत्य-प्रति

प्रबंध समिति की आपातकालीन बैठक दिनांक 03/10/2024 को महाविद्यालय परिसर में श्रीमती पूर्णिमा श्रीवास्तव की अध्यक्षता में आयोजित की गई जिसमें दिनांक 27/09/2024 को नगर पालिका के अर्द्धनिर्मित नाले के कारण हुए प्रदूषित जल भराव से हुई तबाही के आकलन पर विचार किया गया।

प्रस्ताव संख्या - 01 .....

प्रस्ताव संख्या - 02 महाविद्यालय के भवन आदि में हुई क्षति के आकलन के लिए किसी तकनीकी सहायताके लिये जाने का प्रस्ताव डॉ. श्रीमती नीलिमा श्रीवास्तव, प्राचार्या द्वारा रखा गया। जिसे सर्वसम्मति से स्वीकार करते हुए मोतीलाल नेहरू इंजीनियरिंग कॉलेज, प्रयागराज को भवनों की हुई क्षति के आकलन के लिये अधिकृत किये जाने की सहमति सर्वसम्मति से प्रदान की गई।

प्रस्ताव संख्या - 03 महाविद्यालय की प्राचार्या डॉ. श्रीमती नीलिमा श्रीवास्तव ने प्रबंध समिति के सभी सदस्यों को महाविद्यालय परिसर में हुई तबाही और क्षति से अवगत कराया तथा प्रस्तावित किया कि इस तबाही के कारण हुई क्षति के आकलन के लिए एक समिति गठित की जाये। प्रस्ताव सर्वसम्मति से स्वीकार किया गया और निम्नांकित सदस्यों की एक कमेटी गठित की गई।

कमेटी के सदस्यों का नाम -

1. डॉ० एस०पी० त्रिपाठी, सेवानिवृत्ति, डी०न० एजुकेशन, डॉ० राम मनोहर लोहिया अवध विश्वविद्यालय, फैजाबाद।
2. डॉ० शिव मोहन पाण्डेय, सेवानिवृत्ति प्राचार्य, इंदिरा गाँधी पी०जी० कॉलेज, गौरीगंज, अमेठी।
3. श्री के०पी० चर्तुवेदी, पूर्व अध्यक्ष, यू०पी० टैक्सबार एसोसिएशन, उ०प्र०।
4. श्री अनुज खण्डेलवान, चार्टर्ड एकाउन्टेन्ट, प्रतापगढ़।
5. श्री सुनील कुमार, सेवानिवृत्ति, अभियन्ता, विकास प्राधिकरण, मुरादाबाद।
6. श्री राम शिरोमणि सिंह, सेवानिवृत्ति, क्रीडा प्रशिक्षक, इण्टर कॉलेज, देल्हूपुर, प्रतापगढ़।
7. श्री हिमायत उल्ला, समाजसेवी/अभिभावक।
8. श्री विश्वम्भर नाथ त्रिपाठी, सेवानिवृत्ति, कृषि प्रवक्ता, इण्टर कॉलेज, देल्हूपुर, प्रतापगढ़।
9. डॉ० अवधेश कुमार शर्मा, विभागाध्यक्ष, बी०एड्० विभाग, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।
10. डॉ० (श्रीमती)नीलिमा श्रीवास्तव, प्राचार्या, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।

प्रस्ताव संख्या - 04 डॉ. श्रीमती नीलिमा श्रीवास्तव, प्राचार्या ने अवगत कराया कि लगातार जल भराव के कारण अच्छे परीक्षा परिणाम के बावजूद छात्र संख्या में कमी आ रही है जिसके आकलन के लिए एक समिति



गठित किया जाना आवश्यक है, प्रस्ताव को स्वीकार करते हुए निम्नांकित सदस्यों की एक कमेटी छात्र संख्या में हुई क्षति ऑकलन के लिए गठित की गई है।

कमेटी के सदस्यों का नाम -

1. डॉ० एस०पी० त्रिपाठी, सेवानिवृत्ति, डी०न० एजुकेशन, डॉ० राम मनोहर लोहिया अवध विश्वविद्यालय,
2. डॉ० शिव मोहन पाण्डेय, सेवानिवृत्ति प्राचार्य, इंदिरा गाँधी पी०जी० कॉलेज, गौरीगंज, अमेठी।
3. श्री के०पी० चतुर्वेदी, पूर्व अध्यक्ष, यू०पी० टैक्सबार एसोसिएशन, उ०प्र०।
4. श्री अनुज खण्डेलवान, चार्टर्ड एकाउन्टेन्ट, प्रतापगढ़।
5. डॉ० अवधेश कुमार शर्मा, विभागाध्यक्ष, बी०एड्० विभाग, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।
6. डॉ० (श्रीमती)नीलिमा श्रीवास्तव, प्राचार्या, साकेत गर्ल्स पी०जी० कॉलेज प्रतापगढ़।

प्रबन्ध समिति के उपस्थित सदस्यों की सूची-

1. श्रीमती पूर्णिमा श्रीवास्तव, अध्यक्ष
2. श्री रामशंकर लाल, उपाध्यक्ष
3. श्री दिनेश कुमार मालवीय, सचिव
4. श्रीमती कुसुमलता, प्रबन्धक
5. श्री विश्वम्भर नाथ त्रिपाठी, उपप्रबन्धक
6. श्री जगदम्बा प्रसाद सिंह, सदस्य
7. श्रीमती गिरिजा त्रिपाठी, सदस्या
8. श्रीमती सौम्या, सदस्या
9. डॉ० नीलिमा श्रीवासतव (प्राचार्या)
10. श्री हर्षित श्रीवास्तव, पदेन सदस्य पुर्नजागरण समिति ट्रस्ट द्वारा नामित
11. डॉ० ए०के० शर्मा (शिक्षक प्रतिनिधि) पदेन सदस्य (चक्रानुसार)
12. डॉ० अनीता पाण्डेय (शिक्षक प्रतिनिधि) पदेन सदस्य (चक्रानुसार)
13. श्री हेमन्त वर्मा (शिक्षणोत्तर कर्मचारी प्रतिनिधि) पदेन सदस्य (चक्रानुसार)

सत्य-प्रतिलिपि



डॉ०(श्रीमती)नीलिमा श्रीवास्तव  
प्राचार्या  
साकेत गर्ल्स पी०जी० कॉलेज  
प्रतापगढ़

१

**IN THE HONOURABLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH AT NEW DELHI**

**ANNEXURE NO. A5**

**IN**

**SUPPLEMENTARY AFFIDAVIT**

**IN**

**EXECUTION APPLICATION NO: 24 of 2023**

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

**IN**

**ORIGINAL APPLICATION NO: 44 OF 2022**

**IN THE MATTER OF:**

**Saket Girls Pg College**

**..... APPLICANT**

**Versus**

**State of Uttar Pradesh & Ors**

**..... RESPONDENTS**

**Report submitted by Loss Assessment committee**



साकेत गर्ल्स पी0जी0 कॉलेज, दहिलामऊ, प्रतापगढ़ की प्रबन्ध समिति की आपातकालीन बैठक दिनांक 03/10/2024 के प्रस्ताव संख्या-03 के अनुपालन में दिनांक 27/09/2024 को महाविद्यालय में प्रदूषित जल भराव के कारण हुई तबाही से महाविद्यालय को हुई क्षति के आकलन हेतु गठित समिति के सदस्यों द्वारा प्रस्तुत आख्या दिनांक 10/10/2024।

हम सभी सदस्यों ने सामूहिक रूप से दिनांक 05/10/2024 को डॉ0(श्रीमती) नीलिमा श्रीवास्तव, प्राचार्या साकेत गर्ल्स पी0जी0 कॉलेज, दहिलामऊ, प्रतापगढ़ की अध्यक्षता में महाविद्यालय परिसर का निरीक्षण किया गया और निम्नांकित विवरणानुसार क्षति का आकलन किया गया।

### छात्र संख्या में कमी के कारण आर्थिक क्षति

पाठ्यक्रम	प्रवेशित छात्र संख्या सत्रवार			संख्या में कमी	शुल्क प्रति छात्रा प्रतिवर्ष
	2022-23	2023-24	2024-25		
बी0ए0 (03 वर्षीय)	118	118	56	62	रु0 9500.00
एम0ए0 (02 वर्षीय)	144	138	103	41	रु0 13000.00
बी0एड0 (02 वर्षीय)	109	35	37	72	रु0 81250.00

#### कुल क्षति प्रति वर्ष

बी0ए0 - 62 x 9500.00 = रु0 589000.00

एम0ए0 - 41 x 13000.00 = रु0 533000.00

बी0एड0-

क. 2024-25 72 x 81250.00 = रु0 5850000.00

ख. 2023-24 74 x 81250.00 = रु0 6012500.00

(109-37=74)

#### पाठ्यक्रम की कुल अवधि में क्षति

रु0 589000.00 x 3 = रु0 1767000.00

रु0 533000.00 x 2 = रु0 1066000.00

रु0 5850000.00 x 2 = रु0 11700000.00

रु0 6012500.00 x 2 = रु0 12025000.00

कुल योग = रु0 26558000.00

*S.P. Tripathi*

डॉ0 एस0पी0 त्रिपाठी  
सेवानिवृत्ति, डी0न0 एजुकेशन  
डॉ0 राम मनोहर लोहिया अवध  
विश्वविद्यालय, फैजाबाद

*शिव मोहन*

डॉ0 शिव मोहन पाण्डेय  
सेवानिवृत्ति प्राचार्य  
इंदिरा गाँधी पी0जी0 कॉलेज  
गौरीगंज, अमेठी

*K.P. Choudhary*

श्री के0पी0 चतुर्वेदी  
पूर्व अध्यक्ष, यू0पी0 टैक्सबार  
एसोसिएशन, उ0प्र0

*Anuj Khundelwan*

श्री अनुज खण्डेलवान  
चार्टर्ड एकाउन्टेन्ट  
प्रतापगढ़

*H. K. Sharma*

डॉ0 अवधेश कुमार शर्मा  
विभागाध्यक्ष, बी0एड0 विभाग  
साकेत गर्ल्स पी0जी0 कॉलेज  
प्रतापगढ़

*N. L. Mishra*

डॉ0(श्रीमती)नीलिमा श्रीवास्तव  
प्राचार्या  
साकेत गर्ल्स पी0जी0 कॉलेज  
प्रतापगढ़

*[Signature]*

**IN THE HONOURABLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH AT NEW DELHI**

**ANNEXURE NO. A6**

**IN**

**SUPPLEMENTARY AFFIDAVIT**

**IN**

**EXECUTION APPLICATION NO: 24 of 2023**

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

**IN**

**ORIGINAL APPLICATION NO: 44 OF 2022**

**IN THE MATTER OF:**

**Saket Girls Pg College**

..... APPLICANT

Versus

**State of Uttar Pradesh & Ors**

..... RESPONDENTS

**Letter dated 02.10.2024**





# साकेत गर्ल्स पी०जी० कालेज

(सम्बद्ध : प्रो० राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय, प्रयागराज)

गाय घाट रोड, दहिलामऊ, प्रतापगढ़

महाविद्यालय कोड : 04078

दिनांक : 02/10/2024

सेवा में,

अधिशाषी अधिकारी  
नगर पालिका परिषद  
बेल्हा, प्रतापगढ़

विषय : परिसर में प्रदूषित जल भराव एवं मुख्य द्वार पर नगर पालिका द्वारा गहरी खाई खुदाई के कारण उत्पन्न अव्यवस्था के निवारण के सम्बन्ध में।

महोदय,

उपजिलाधिकारी, सदर और आपके स्वयं के अथक प्रयास के बावजूद परिसर में जल भराव के स्तर में दिनांक 29/09/2024 के बाद कोई विशेष कमी नहीं हो पाई है। दिनांक 30/09/2024 को रात्रि में आपसे हुई वार्ता के क्रम में अवगत कराना है कि शायद व्यस्तताओं के कारण दिनांक 01/10/2024 को परिसर से पम्प द्वारा जल निकासी नहीं करायी जा सकी और परिसर में सामान्य स्थिति बहाल करने की दिशा में कोई कार्यवाही नहीं हो पायी। दिनांक 02/10/2024 के राष्ट्रीय पर्व पर इन परिस्थितियों में महाविद्यालय में झण्डा रोहण कार्यक्रम और महापुरुषों के चित्र पर माल्यापर्ण का कार्यक्रम केवल औपचारिक रूप से किया जा सका। मेरे स्वयं नगर पालिका द्वारा खोदी गई इस गहरी खाई में गिर जाने के कारण और गम्भीर रूप से चोटिल हो जाने के कारण मैं, छात्राएं और महिला प्राध्यापिकाएं इस महत्वपूर्ण राष्ट्रीय कार्यक्रम में प्रतिभाग नहीं कर सकी। महाविद्यालय परिवार आपका आभारी है कि आज दिनांक 02/10/2024 को अपराह्न 12:15 बजे आपने स्वयं आकर एक पम्प से जल निकासी की शुरुआत करायी। मुझे विश्वास है कि इससे जल निकासी की व्यवस्था में शीघ्र सुधार होगा। आपने स्वयं महसूस किया होगा कि इस प्रदूषित जल भराव की स्थिति और अवरुद्ध प्रवेश मार्ग के रहते कक्षाओं का संचालन सम्भव नहीं हो सकता। आपके द्वारा दिये गये सुझाव के अनुरूप मुख्य द्वार पर की गई खुदाई के ऊपर बांस की अस्थायी पुलिया का निर्माण करारकर कक्षा संचालन का प्रयास किया जा रहा है।

आपको यह भी अवगत कराना चाहती हूँ कि दिनांक 17/10/2024 को महान् शिक्षाविद् और अलीगढ़ मुस्लिम विश्वविद्यालय के संस्थापक सर सैय्यद खॉं के जन्म दिवस पर महाविद्यालय में कार्यक्रम पहले से ही प्रस्तावित है जिसमें नेशनल उर्दू विश्वविद्यालय के पूर्व कुलाधिपति श्री फिरोज बख्त अहमद के प्रतिभाग के सहमति प्राप्त हो चुकी है और अनेकानेक विशिष्ट विभूतियों के भी इस कार्यक्रम में प्रतिभाग की सम्भावना है। दिनांक 18/10/2024 को प्रो० राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय प्रयागराज के पत्रांक: प्रो०रासिविदि/क्री०प०/2024-03 दिनांक 30 सितम्बर, 2024 द्वारा महाविद्यालय में अंतर्महाविद्यालयीय तलवारबाजी प्रतियोगिता के आयोजन की सूचना दी गई है। महाविद्यालय की छात्राओं का माह नवम्बर 2024 में सेमेस्टर परीक्षाएं भी सम्पन्न होना प्रस्तावित है। ऐसे में महाविद्यालय परिसर में सामान्य स्थिति यथाशीघ्र बहाल किया जाना अत्यन्त आवश्यक है।

आपसे विनम्र अनुरोध है कि महाविद्यालय के द्वार से प्रवेश को सुनिश्चित कराने और परिसर को पूर्व स्थिति में लाने हेतु आवश्यक कार्यवाही करने की कृपा करें। जिससे छात्राओं के भविष्य निर्माण में हम लोग बाधा न बनें। आज दिनांक 02/10/2024 को परिसर में जल भराव की वर्तमान स्थिति की छायाप्रतियाँ प्रेषित की जा रही हैं।

भवदीया

संलग्नक— यथोपरि।

(डॉ० (श्रीमती) नीलिमा श्रीवास्तव)

प्राचार्या

प्रतिलिपि— जिलाधिकारी महोदय, प्रतापगढ़ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(डॉ० (श्रीमती) नीलिमा श्रीवास्तव)

प्राचार्या





*R*

**IN THE HONOURABLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH AT NEW DELHI**

**ANNEXURE NO. A7**

**IN**

**SUPPLEMENTARY AFFIDAVIT**

**IN**

**EXECUTION APPLICATION NO: 24 of 2023**

*(U/S. 18 r/w S. 25,26 & 28 of NGT Act 2010)*

**IN**

**ORIGINAL APPLICATION NO: 44 OF 2022**

**IN THE MATTER OF:**

**Saket Girls Pg College**

..... APPLICANT

Versus

**State of Uttar Pradesh & Ors**

..... RESPONDENTS

**Copy of Letter dated 14.10.202**





# साकेत गर्ल्स पी0जी0 कालेज

(सम्बद्ध : प्रो0 राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय, प्रयागराज)

गाय घाट रोड, दहिलामऊ, प्रतापगढ़

महाविद्यालय कोड : 04078

दिनांक : 14/10/2024

सेवा में,

अधिशाषी अधिकारी  
नगर पालिका परिषद  
बेल्हा, प्रतापगढ़

विषय : परिसर में प्रदूषित जल भराव एवं मुख्य द्वार पर नगर पालिका द्वारा गहरी खाई खुदाई के कारण उत्पन्न अव्यवस्था के निवारण एवं माननीय राष्ट्रीय हरित न्यायाधिकरण के आदेशों का अनुपालन सुनिश्चित कराने के सम्बन्ध में।

महोदय,

सानुरोध अवगत कराना है कि दिनांक 27/09/2024 के काली रात की भयावहता सदैव अविस्मरणीय रहेगी; जिस प्रकार रात में अर्द्धनिर्मित नाले का प्रदूषित जल तेजी से परिसर में भरने लगा और देखते ही देखते पूरा परिसर जल मग्न हो गया। परिसर में 10 फिट के आस-पास जल भराव हो चुका था और महाविद्यालय के अभिलेख, कम्प्यूटर, पुस्तकें, उपकरण और फर्नीचर आदि नाले के प्रदूषित जल से नष्ट हो गये। महाविद्यालय के वाहन जल मग्न होने के कारण तकनीकी खराबियों से ग्रस्त हो गये। महाविद्यालय परिसर में सी0डी0जी0 द्वारा किये गये ग्रीन ऑडिट में 113 प्रजाति के पौध रोपण की पुष्टि की गयी थी जिसमें मैडिशनल प्लांट भी सम्मिलित थे; ये सभी इस भारी तबाही के शिकार हो गये। (संलग्नक-01) देखते ही देखते परिसर तबाही के आगोश में डूब चुका था। संलग्न छायाचित्र स्वयं में इसके प्रमाण है। (संलग्नक-02)

दिनांक 28/09/2024 को पालिका द्वारा पम्प से जल निकासी का प्रयास किया गया लेकिन यह प्रयास जल भराव की तुलना में इतना अल्प था कि इसका कोई प्रभाव नहीं पड़ रहा था और आनन-फानन में महाविद्यालय के मुख्य द्वार पर 10 फिट चौड़ी खुदाई कर दी गयी जिसके दोनों छोर किसी नाले से जुड़े न होने के कारण यह प्रयास भी जल निकासी में असफल रहा। अंततः जल के प्राकृतिक प्रवाह को खोला गया और किसी प्रकार दिनांक 03/10/2024 को परिसर से कुछ जल निकासी सम्भव हो पाई। यहाँ तक कि दिनांक 02/10/2024 को राष्ट्रपिता महात्मा गाँधी के जन्मदिवस पर भी झण्डा रोहण केवल कुछ प्राध्यापकों द्वारा किया जा सका जिसमें छात्रायें और महिला शिक्षिकायें प्रतिभाग करने से वंचित रह गयी।

उल्लेखनीय है कि आज भी अनियोजित खुदाई नाले की खुदाई ज्यों की त्यों है और छात्राएं और स्टॉफ अत्यन्त असुरक्षित रूप से प्रवेश के लिये बाध्य है। अर्द्धनिर्मित नाले के प्रदूषित जल को परिसर में प्रवेश से रोकने के लिये कोई प्रयास न होने के कारण आज भी लगभग एक चौथाई परिसर नाले के प्रदूषित जल के दंश को झेलने के लिये मजबूर है। महोदय आपको अवगत कराना है कि जब तक मुख्य नाले के जल को महाविद्यालय में प्रवेश से रोका नहीं जायेगा और उसकी निकासी का कोई प्रयास नहीं किया जायेगा तब तक महाविद्यालय और अगल-बगल के क्षेत्र नाले के प्रदूषित जल से आक्षान्त रहेंगे।

जैसा कि विदित है कि इस समय नगर में डेंगू व अन्य संक्रमसक रोगों का प्रकोप जारी है और महाविद्यालय

क्रमशः.....

Contact us : (05342) 223769, 220254, 221002, 221003, 221004, 221005, 221006,  
221012, 221014, 221016, 221031



# साकेत गर्ल्स पी०जी० कालेज

(सम्बद्ध : प्रो० राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय, प्रयागराज)

गाय घाट रोड, दहिलामऊ, प्रतापगढ़

महाविद्यालय कोड : 04078

दिनांक : 14/10/2024

-2-

परिसर में नाले का गन्दा जल लगातार भरा हुआ है; तथा परिसर में व्याप्त दुर्गन्ध और विभिन्न प्रकार के जीव-जन्तुओं को भी आश्रय मिल रहा है। संक्रमण के रोकथाम के लिये कोई प्रयास भी नहीं किया जा रहा है; जबकि इन परिस्थितियों में प्रतिदिन पालिका द्वारा छिड़काव कराये जाने का अनुरोध किया गया था। छात्राओं मयभीत है और इससे अभिभावक अपने बच्चों को महाविद्यालय भेजने में अपनी असमर्थता जता रहे हैं, इससे पढन-पाढन एवं अन्य शैक्षिक गतिविधियाँ बुरी तरह प्रभावित हुई है।

विगत 05 वर्षों में महाविद्यालय का सम्पूर्ण परिसर उस तरह नष्ट किया गया है जैसे कि ओर सम्पूर्ण परिसर उस तरह नष्ट हुआ जैसे कि नालान्दा विश्वविद्यालय का आक्रमणकारियों द्वारा विनाश किया गया था।

जैसा कि मेरे पूर्व पत्र दिनांक 02/10/2024 द्वारा अवगत कराया गया था कि दिनांक 17/10/2024 को महान शिक्षाविद् सर सैय्यद अहमद खाँ के जन्मदिवस पर आयोजित कार्यक्रम एवं दिनांक 18/10/2024 को विश्वविद्यालय द्वारा आयोजित अन्तर्महाविद्यालयी तलवारीबाजी प्रतियोगिता सम्पन्न किया जाना प्रस्तावित है। आज दिनांक 14/10/2024 को परिसर के अन्दर एवं प्रस्तावित नाले का छायाचित्र भेजते हुये अनुरोध है कि परिसर से पम्प द्वारा जल निकासी कराने, परिसर की सफाई हेतु आवश्यक कार्यवाही करने, परिसर में संक्रामक रोगों से बचाव हेतु आवश्यक सफाई एवं छिड़काव तथा मुख्य द्वार पर कम से कम हल्के वाहनों के प्रवेश की सुविधा बहाल करने हेतु आवश्यक कार्यवाही करने की कृपा करें; साथ ही विनम्र अनुरोध है कि नाले का निर्माण कार्य शीघ्र पूर्ण कराने का कष्ट करें जिससे छात्राओं का महाविद्यालय में सुरक्षित प्रवेश सम्भव हो सके।

धन्यवाद,

संलग्नक यथोपरि

भवदीया

(डॉ० (श्रीमती) नीलिमा श्रीवास्तव)

प्राचार्या

प्रतिलिपि :

1. मुख्य सचिव, उ०प्र० शासन, लखनऊ।
2. प्रमुख सचिव, नगर विकास, उ०प्र०, शासन, लखनऊ।
3. प्रमुख सचिव, लोक निर्माण विभाग।
4. सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
5. आयुक्त प्रयागराज मण्डल प्रयागराज।
6. जिलाधिकारी महोदय, प्रतापगढ़।

(डॉ० (श्रीमती) नीलिमा श्रीवास्तव)

प्राचार्या

## Green Audit / Environmental Inspection

### Major Air Pollutants in Janakpuri



The current PM2.5 concentration in Bela Pratapgarh is **1.3 times** above the recommended limit given by the WHO 24 hrs air quality guidelines value.

### BIO-DIVERSITY

#### Physical Count of Flora in Campus

S. No.	Particulars	Units
1	Plants & Trees	113
3	Gardens	3

#### List of Tree/Shrubs/Herbs species found in the campus:

S.NO.	Botanical Name	Common Name	Units
1.	Hippeastrum striatum	Striped Barbados Lily	2
2.	Sansevieria trifasciata	Snake Plant	2
3.	Pandanus	Screwpine	2
4.	Rambas Plant	Pandan leaves	3
5.	Indian Shot Plant	Canna indica	3
6.	Foxtil agave plant	foxtail	1
7.	Agave americana	Century plant	2





*g*



A handwritten signature or mark in the bottom right corner of the page.

IN THE HONOURABLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

ANNEXURE NO. A8

IN

SUPPLEMENTARY AFFIDAVIT

IN

EXECUTION APPLICATION NO: 24 of 2023

*(U/S. 18 r/w S. 25,26 &28 of NGT Act 2010)*

IN

ORIGINAL APPLICATION NO: 44 OF 2022

IN THE MATTER OF:

Saket Girls Pg College

..... APPLICANT

Versus

State of Uttar Pradesh & Ors

..... RESPONDENTS

Quotation by MNNIT Allahabad dated 14.10.2024



web-site: www.saket.education  
e-mail : saketpratapgarh@rediffmail.com

नैक मूल्यांकित ग्रेड 'बी' ( 9838107210  
9838503397



# साकेत गैर्ल्स पीजी कॉलेज

(सम्बद्ध : प्रो० राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय, प्रयागराज)

गाय घाट रोड, दहिलामऊ, प्रतापगढ़

महाविद्यालय कोड : 04078

दिनांक : 21/09/2024

To,  
The Director,  
Motilal Nehru National Institute of Technology (MNNIT Allahabad),  
Prayagraj – 211004, Uttar Pradesh

Subject: Request for Comprehensive Survey, Analysis, and Loss Assessment for Saket Girls' PG College, Pratapgarh

Respected Sir,

I hope this letter finds you in good health. I am writing on behalf of Saket Girls' PG College, Pratapgarh, which is currently facing significant environmental and infrastructural challenges due to continuous waterlogging since past five years, caused by the inflow of polluted drain water into the campus. This persistent issue has severely impacted our college's infrastructure, leading to widespread damage, including cracks in buildings and foundation instability, while also posing serious health risks to students, faculty, and staff.

In addition to the structural damage, the waterlogging has caused environmental degradation across our campus. Our rainwater harvesting systems have been rendered ineffective, groundwater contamination has affected the functionality of submersible pumps and septic tanks, and the prolonged stagnation of polluted water has severely damaged the campus's flora and fauna. This environmental imbalance has not only affected the biodiversity of the campus but has also escalated the health risks due to stagnant water.

The gravity of the situation prompted proceedings before the Hon'ble National Green Tribunal (NGT). Recognizing the severity of the damage, the NGT has directed a comprehensive loss assessment to quantify the extent of the damages for determining appropriate remedial actions and reparation. In light of these directives, we are reaching out to MNNIT Allahabad, given your institution's expertise and strong reputation in conducting technical assessments and environmental studies.

We respectfully request MNNIT Allahabad to conduct a detailed survey, analysis, and loss assessment, addressing the following areas:

1. Comprehensive structural damage assessment of buildings and infrastructure.

Contact us : (05342) 223769, 220254, 221002, 221003, 221004, 221005, 221006,  
221012, 221014, 221016, 221031

web-site: www.saket.education  
e-mail : saketpratapgarh@rediffmail.com

नैक मूल्यांकित ग्रेड 'बी' ( 9838107210  
9838503397



# साकेत गर्ल्स पी0जी0 कालेज

(सम्बद्ध : प्रो0 राजेन्द्र सिंह (रज्जू भय्या) विश्वविद्यालय, प्रयागराज)

गाय घाट रोड, दहिलामऊ, प्रतापगढ़

महाविद्यालय कोड : 04078

दिनांक : 21/09/2024

-2-

2. Impact on rainwater harvesting systems, groundwater contamination, and functionality of submersible pumps and septic tanks.
3. Evaluation of financial losses due to disruptions in academic activities.
4. Examination of health risks from water contamination and stagnant water.
5. Damage to the campus's flora, fauna, and overall environmental degradation.
6. Assessment of emergency mitigation costs and proposals for future restoration.

To assist in your evaluation, we are annexing photographs of the campus that illustrate the extent of the damage for your reference.

The findings from this assessment will be critical in guiding the necessary restoration efforts and ensuring compliance with the Tribunal's directives. Given the urgency of the situation, we would be grateful if MNNIT Allahabad could prioritize this request and provide its expert evaluation at the earliest convenience.

We remain committed to facilitating the assessment process and are hopeful that MNNIT's expertise will provide valuable insights that can lead to a swift resolution of the issues. Should you require any further information or clarifications, please do not hesitate to contact us.

Thank you for your time and consideration. We look forward to your positive response and support in this crucial matter.

Yours sincerely,

Dr. Nilima Srivastava

Principal

Saket Girls' PG College, Pratapgarh

9838107210

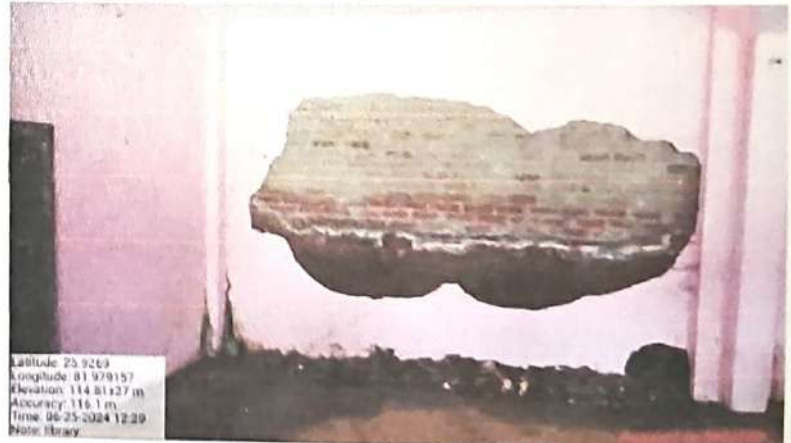
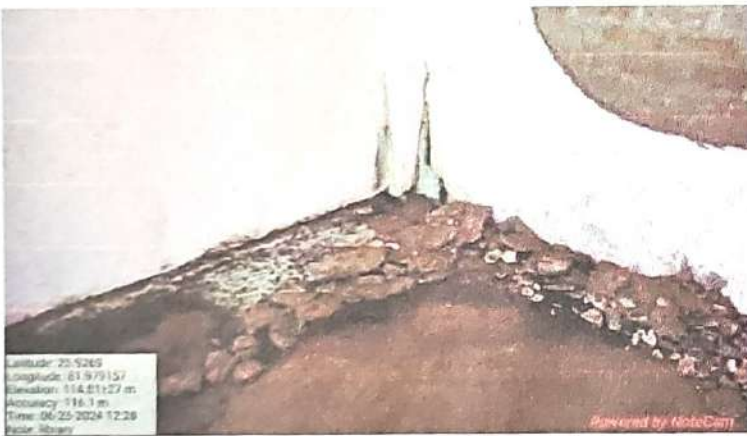
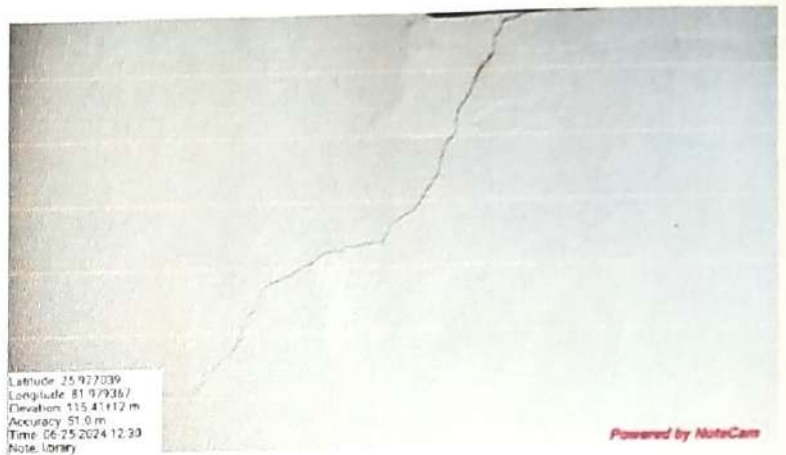
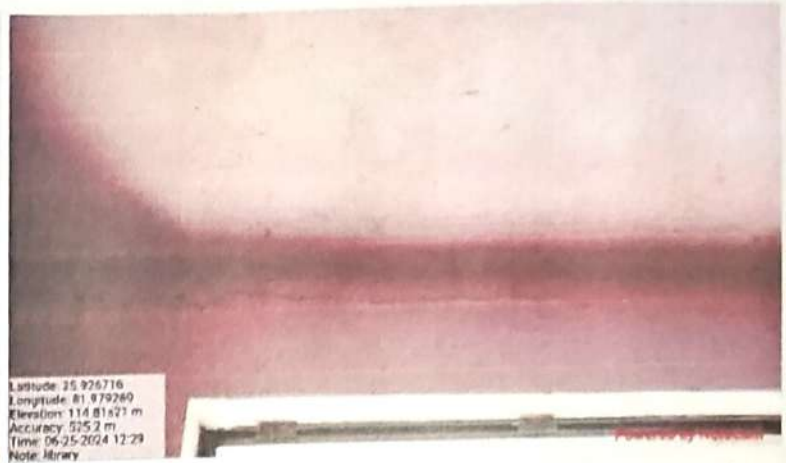
[Admin@Saket.Education](mailto:Admin@Saket.Education)

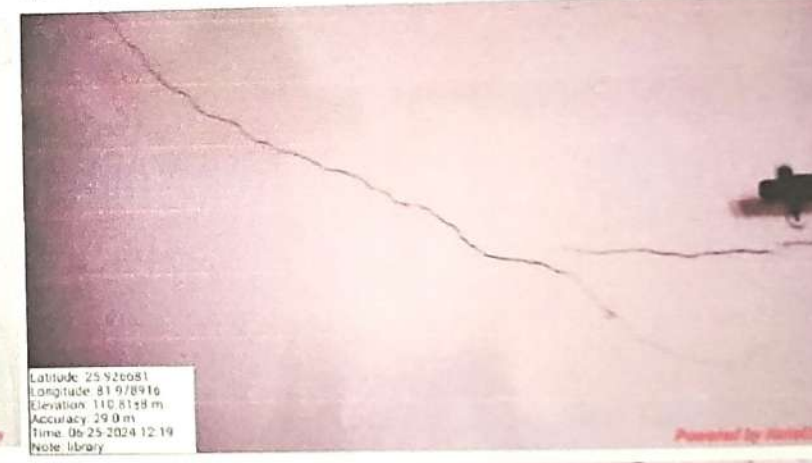
Enclosures:

1. Photographs of the affected campus areas.

Contact us : (05342) 223769, 220254, 221002, 221003, 221004, 221005, 221006,  
221012, 221014, 221016, 221031









Latitude: 25.926744  
Longitude: 81.978986  
Elevation: 110.8117 m  
Accuracy: 48.9 m  
Time: 06-25-2024 12:17  
Note: library

Powered by NoteCam



Latitude: 25.926712  
Longitude: 81.978954  
Elevation: 110.8127 m  
Accuracy: 45.6 m  
Time: 06-25-2024 12:17  
Note: library

Powered by NoteCam



Latitude: 25.926599  
Longitude: 81.978894  
Elevation: 110.8164 m  
Accuracy: 45.9 m  
Time: 06-25-2024 12:17  
Note: library

Powered by NoteCam



Latitude: 25.926593  
Longitude: 81.978818  
Elevation: 110.8153 m  
Accuracy: 40.8 m  
Time: 06-25-2024 12:19  
Note: library





Latitude: 25.926822  
Longitude: 81.97923  
Elevation: 115.01±2 m  
Accuracy: 5.5 m  
Time: 08-21-2024 10:49  
Note: garden

Powered by NoteCam



Latitude: 25.926864  
Longitude: 81.979165  
Elevation: 115.01±2 m  
Accuracy: 8.6 m  
Time: 08-21-2024 10:49  
Note: garden

Powered by NoteCam



Latitude: 25.927172  
Longitude: 81.979062  
Elevation: 115.01±24 m  
Accuracy: 14.6 m  
Time: 08-20-2024 14:58  
Note: garden

Powered by NoteCam





जानपद अभियांत्रिकी विभाग  
मोतीलाल नेहरू राष्ट्रीय प्रौद्योगिकी संस्थान इलाहाबाद  
प्रयागराज- 211004 भारत  
Department of Civil Engineering  
Motilal Nehru National Institute of Technology Allahabad  
Prayagraj-211004, India

पत्रांक: 1227/CED/R&C/2024-25

दिनांक / Dated: 14/10/2024

प्रोफार्मा चालान / Proforma Invoice

सेवा में / To,  
Dr. Nilima Srivastava  
Principle  
Saket Girls PG College  
Pratapgarh

सेवार्थी संदर्भ पत्रांक/Client Letter No.Nil Dated 21-09-2024

कार्य का विवरण / Type of Work :Assessment of structural damages and overall degradation of the college buildings due to submergence

विभागीय आवंटित परामर्श संख्या / Allotted Dept. Consultancy No.: 288 दिनांक / Dated: 26/09/2024

क्रमांक / S. No.	विवरण / Description	मात्रा / Quantity	दर / Rate (₹)	घनराशि / Amount (₹)
1.	Comprehensive structural damage assessment of buildings and infrastructures	-	-	5,00,000/-
2.	Assessment of impact on rainwater harvesting system, ground water contamination and functionality of submerge pumps and septic tank	-	-	2,00,000/-
3.	Examination of health risks from water contamination and stagnant water	---	-	50,000/-
4.	Assessment of Damage to the campus's flora fauna and overall environmental degradation	---	---	50,000/-
5.	Assessment of emergency mitigation costs and proposal for future restoration	---	---	2,00,000/-
			योग / Total (₹)	10,00,000/-
			वस्तु एवं सेवा कर / GST (18 %)	1,80,000/-
			कुल योग / Grand Total (₹)	11,80,000/-
कुल योग (शब्दों में) / Grand Total (in words): Eleven Lakh Eighty Thousand Only.				

विभागाध्यक्ष / HOD

14/10/2024

मुख्य अन्वेषक / PI

14/10/2024

टिप्पणियाँ / Notes:

- भुगतान इलेक्ट्रॉनिक लेनदेन (IMPS / NEFT / RTGS) के माध्यम से खाता संख्या: 77660100016021, खाता धारक का नाम: Dean (R & C), IFSC: BARBOVJMNRE, खाता प्रकार: बचत, बैंक और शाखा: बैंक ऑफ़ बड़ौदा, MNNIT इलाहाबाद में किया जाना चाहिए या चेक / ड्राफ्ट के माध्यम से Dean (R & C), MNNIT Allahabad के पक्ष में देय होगा / The payment should be made through electronic transaction (IMPS/ NEFT/ RTGS) in Account No.: 77660100016021, Account Holder Name: Dean (R&C), IFSC: BARBOVJMNRE, Account type: Saving, Bank & Branch: Bank of Baroda, MNNIT Allahabad or through Draft / Cheque in favour of Dean (R&C), MNNIT Allahabad.
- संस्थान / Institute जीएसटीआईएन / GSTIN: \*09AAAJM1116B2ZR\*
- परामर्श / परीक्षण कार्य के प्रारंभ करने के लिए पूर्ण अग्रिम भुगतान होना आवश्यक है / Full payment in advance is required for the commencement of consultancy/ testing work.
- प्राकलन राशि से कोई टीडीएस नहीं काटा जाये / No TDS be deducted from the charged amount.
- इस प्राकलन का उपयोग उद्धरण के रूप में या तुलनात्मक उद्देश्य के लिए नहीं किया जाये / This estimate should not be used as Quotation or for comparative purpose.
- जानपद अभियांत्रिकी विभाग प्रस्तुत रिपोर्ट / परीक्षण परिणामों के संबंध में कोई कानूनी राय या कानून की अदावत में पेश होने के लिए जिम्मेदार नहीं होगा / The Department of Civil Engineering shall not be responsible for giving any legal defenses/ opinion or for appearing in a court of law in connection with the reports/Test results submitted.
- ग्राहक कर्मचारियों के लिए बोर्डिंग, लॉजिंग और सुरक्षा की व्यवस्था उपरोक्त प्राकलन राशि के अतिरिक्त सेवार्थी द्वारा की जाएगी / The boarding, lodging and security to the investigating staff shall be arranged by the client at their expense in addition to above charges.